

**NATIONAL COMPANY LAW TRIBUNAL
JAIPUR BENCH**
(through web-based video conferencing platform)

Item No. 102
IA No. 184/JPR/2024
IA No. 233/JPR/2024
IA No. 264/JPR/2024
CP No. (IB)- 76/7/JPR/2022
Under Section 7 of IBC, 2016

In the matter of:

Union Bank of India

.... **Financial Creditor**

Versus

Vadera Tradelink Pvt. Ltd.

...**Corporate Debtor**

**Coram: HON'BLE MR. DEEP CHANDRA JOSHI, JUDICIAL MEMBER
HON'BLE MR. ASHISH VERMA, TECHNICAL MEMBER**

Present Through Video Conferencing: -

For the RP : Abhishek Devgan, Adv.
Rishabh Chand Lodha, RP
For the Corporate Debtor : Tanisha Khubchandani, Adv.
Siddharth Jain, CA present in person

ORDER

IA No. 184/JPR/2024

This is an application filed under Section 19(2) read with 60(5) of the IBC, 2016 read together with Regulation 3A of the IBBI (Insolvency Resolution Process for Corporate Persons) Regulations 2016. Ms. Tanisha Khubchandani, Adv. appearing on behalf of the Respondent No. 1-3. Mr. Siddharth Jain, CA (Respondent No. 4) present in person seeks time to file reply. Reply, if any, may be filed within 2 weeks with an advance copy to the opposite counsel. List the IA on 12.06.2024.

sd/r

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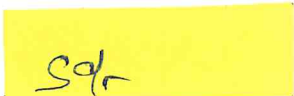
IA No. 233/JPR/2024

Heard Mr. Abhishek Devgan, Adv. appearing on behalf of the RP. Mr. Rishabh Chand Lodha, RP present in person. This application has been filed by the RP under Section 60(5) read with Section 14 of the IBC, 2016. Issue notice to the Respondent. Learned counsel for the Petitioner shall collect the notice from the Registry and send the same along with complete paper book and a copy of this order immediately to the Respondent at its address by speed post and file affidavit of service along with copy of postal slip and tracking report within 2 weeks. List the IA on 12.06.2024.

IA No. 264/JPR/2024

Heard Mr. Abhishek Devgan, Adv. appearing on behalf of the RP. Mr. Rishabh Chand Lodha, RP present in person. This application has been filed under Section 60(5) of the IBC, 2016 read with Rule 11 of the NCLT Rules, 2016 to place on record the 2nd Progress Report of Vadera Tradelinks Pvt. Ltd. This report is taken on record subject to just exceptions. **IA No. 264/JPR/2024** stands disposed of accordingly.

List the matter on 12.06.2024.



(Ashish Verma)
Technical Member



(Deep Chandra Joshi)
Judicial Member

May 08, 2024